# GOVERNMENT OF INDIA MINISTRY OF CHEMICALS AND FERTILIZERS DEPARTMENT OF FERTILIZERS

### **RAJYA SABHA**

### UNSTARRED QUESTION NO. 985 TO BE ANSWERED ON: 09.12.2025

### DISTRIBUTION OF SUBSIDIZED FERTILIZERS IN KARNATAKA

#### 985: SHRI LAHAR SINGH SIROYA:

Will the **Minister of CHEMICALS AND FERTILIZERS** be pleased to state:

- (a) whether Government has ensured timely distribution of subsidized fertilizers to farmers in Karnataka and across the country;
- (b) the total quantity of fertilizers supplied to Karnataka in the last three years;
- (c) whether any new measures have been introduced to prevent diversion and ensure transparency in fertilizer distribution; and
- (d) the steps taken to educate farmers on balanced fertilizer use and soil health management?

### **ANSWER**

# THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS & FERTILIZERS (SMT. ANUPRIYA PATEL)

(a) The availability of fertilizers viz. Urea, DAP, MOP & NPKS has remained adequate across the country including the State of Karnataka during the ongoing Rabi 2025-26 season. The information regarding requirement, availability, sales and closing stock of these fertilizers in the country during the ongoing Rabi 2025-26 season (as on 07.12.2025) is as under:

	ALL INDIA FERTILIZER POSITION FOR RABI 2025-26 (TILL 07/12/2025)									
	Fig. in LMT									
S.No	Product	Seasonal Requirement for RABI 2025-26	Pro rata Requirement From 01/10/2025 to 07/12/2025	Availability From 01/10/2025 to 07/12/2025	Cumulative DBT Sales From 01/10/2025 to 07/12/2025	Closing Stock as on 07/12/2025				
1	UREA	196.06	93.11	120.75	73.55	47.20				
2	DAP	53.43	37.84	49.02	32.35	16.67				
3	МОР	15.69	7.33	11.45	5.09	6.36				
4	NPKS	82.38	43.14	66.83	31.48	35.35				

Similarly, the information regarding requirement, availability, sales and closing stock of these fertilizers in the State of Karnataka during the ongoing Rabi 2025-26 season (as on 07.12.2025) is as under:

	KARNATAKA FERTILIZER POSITION FOR RABI 2025-26 (TILL 07/12/2025)									
	Fig. in LMT									
S.No	Product	Seasonal Requirement for RABI 2025-26	Pro rata Requirement From 01/10/2025 to 07/12/2025	Availability From 01/10/2025 to 07/12/2025	Cumulative DBT Sales From 01/10/2025 to 07/12/2025	Closing Stock as on 07/12/2025				
1	UREA	7.60	2.69	4.86	2.33	2.53				
2	DAP	1.98	0.79	1.76	0.85	0.91				
3	МОР	0.97	0.38	0.97	0.39	0.58				
4	NPKS	7.20	2.77	6.91	2.99	3.92				

- **(b)** The information regarding requirement, availability, sales and closing stock of fertilizers viz. Urea, DAP, MOP & NPKS in the State of Karnataka during the last 3 years and Kharif 2025 is placed at **Annexure A**.
- (c) Fertilizers are declared as an essential commodity under the Essential Commodities Act, 1955 and notified under Fertilizer Control Order, 1985. State Governments are empowered to take action against persons involved in black-marketing/diversion, as per provisions of EC Act. Any complaints received at Department of Fertilizers level regarding black-marketing/diversion of fertilizers is sent to concerned State Government to take appropriate action under Essential Commodities Act, 1955 and Fertilizer Control Order, 1985.

Accordingly, as per the information received from the States regarding enforcement measures taken by them to curb black-marketing/diversion of fertilizers, and other malpractices, for the period 01.04.2025 to 28.11.2025 is placed at **Annexure B**.

- **(d)** Following steps taken to educate farmers on balanced fertilizer use management:
- (i) The Government of India is promoting the concept of judicious use of fertilizer on soil test-based recommendation.
- (ii) Soil Fertility Scheme is being implemented since 2014-15 to provide soil Health Cards (SHCs) for all farm holding to promote balanced use of fertilizers.
- (iii) The diagnostic soil health assessment of farmers' fields is taken up periodically so as to issue SHCs at least once in 3 years. SHCs are issued to farmers that provide information on nutrient status of soil and recommendations on judicious dosage and type of fertilizers for improving soil health and its fertility, crop productivity and reducing input cost.

- (iv) Since, 2014-15 to till date, Rs. 1970 crore fund has been released to state so far. Since inception of the scheme till date, 25.61 Cr. soil health cards have been issued to farmers.
- (v) Total 8302 Soil Testing Labs (1082 Static Soil Testing Labs, 163 Mobile Soil Testing Labs, 6376 Mini Soil Testing Labs and 681 Village Level Soil Testing Labs) have been established across the country. In addition to state soil labs above, 1020 school mini soil labs are also established in the country under school soil health programme.
- (vi) Also, 93781 farmer's trainings, 6.80 lakh demonstrations, 7425 farmer's melas/campaigns on soil health card recommendations have been organized across the country.

Besides, Kisan Sangoshthis is conducted by the fertilizer companies for extensive field interaction with farmers, local farmer cooperatives, panchayats etc.

25 Fertilizer Marketing Companies (FMCs) conducted 11,587 Camps/Kisan Sangoshthis across the Country during February 2025 to November 2025. Camps/Kisan Sangoshthis are being organised for promotion of FOM/LFOM/PROM under PM-PRANAM by the Fertilizer companies.

This initiative focuses on critical areas such as balanced use of fertilizers, integrated nutrient management (INM), promotion of organic farming, and soil health improvement. Awareness activities for farmers include demonstrations on the application of FOM, LFOM, PROM, PDM. These camps also feature technical sessions on appropriate fertilizer dosages, crop-specific application techniques, and the benefits of organic inputs.

The program aims to enhance farmers understanding of INM, encourage adoption of balanced nutrient practices, and strengthen outreach and credibility through demonstration plots and interactive farmer engagement. The Government is regularly coordinating with State and Union Territory Governments to support and promote their efforts under this scheme

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Annexure referred to in reply to part (b) of Rajya Sabha Stared Question No.985 for answer on 09.12.2025

### **KARNATAKA**

## REQUIREMENT, AVAILABILITY & SALES OF FERTILIZERS 2022-23 TO 2025-26 (TILL 07.12.25)

Fig. in LMT **UREA DAP MOP NPKS YEAR** S.No Availability Availability Requirement **DBT Sales** Requirement Availability **DBT Sales** Requirement **DBT Sales** Requirement Availability **DBT Sales** 9.90 2025-26 (Kharif 2025) 11.17 12.63 11.07 4.00 4.77 3.60 1.30 2.08 1.48 17.46 13.68 17.25 2 2024-25 22.63 19.17 5.64 6.55 5.86 1.95 3.08 2.21 16.20 25.46 20.90 3 2023-24 16.10 21.02 15.65 5.90 8.13 6.42 2.45 1.97 1.54 16.50 21.09 15.84 4 2022-23 17.20 22.22 18.21 5.90 8.44 6.21 3.00 1.68 1.41 17.16 21.53 16.67

<sup>1.</sup> Primary Indicator of comfortable availability: Availability > Requirement

<sup>2.</sup> Secondary Indicator of comfortable availability: Availability > Sales

### Annexure referred to in reply to part (c) of Rajya Sabha Stared Question No.985 for answer on 09.12.2025

### Cumulative Statement from April 25 to November 25 (as on 28.11.2025)

Action taken by the State Governments to check black marketing, hoarding, quality check, diversion etc from 01.04.2025 to 28.11.2025

		Black Marketing			Hoarding			Sub Standard Quality		Diversion		Conviction	Toatal				
States	No. of Inspections /raids	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered	with details*	Show cause notice issued	No. of licenses cancelled/su spended	FIR registered
Andhra Pradesh	11181	5	3	9	10	6	3	83	0	0	7	2	3	NIL	105	11	15
Arunachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Assam	3820	12	4	1	59	0	0	36	0	0	27	0	0	NIL	134	4	1
Bihar	15499	1035	607	77	7	0	0	0	0	0	0	0	0	NIL	1042	607	77
Chhattisgarh	6172	294	13	4	29	1	0	136	5	0	24	0	0	NIL	483	19	4
Dadar & Nagar	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Delhi	255	0	0	1	0	0	0	3	0	0	0	3	0	NIL	3	3	1
Goa	614	544	180	6	10	0	0	32	1	0	16	0	0	NIL	602	181	6
Gujarat	12210	33	3	1	0	0	0	83	2	0	7	3	11	NIL	123	8	12
Haryana	4693	49	5	7	18	18	4	48	10	5	13	5	6	NIL	128	38	22
Himachal Pradesh	0	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Jammu & Kashmir	3694	142	44	2	31	2	0	55	0	0	8	0	0	NIL	236	46	2
Jharkhand	759	57	20	11	32	4	0	2	0	0	1	1	0	NIL	92	25	11
Karnataka	7093	365	22	0	243	5	0	221	14	2	84	6	6	NIL	913	47	8
Kerala	1299	0	0	0	0	0	0	48	0	0	4	0	3	NIL	52	0	3
Madhya Pradesh	5581	0	0	72	0	0	0	606	44	4	631	160	15	NIL	1237	204	91
Maharashtra	44059	16	0	16	0	0	0	1155	1139	37	1	73	1	NIL	1172	1212	54
Manipur	3	0	0	0	0	0	0	0	0	0	1	0	0	NIL	1	0	0
Meghalaya	579	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Mizoram	21	1	0	0	0	0	0	0	0	0	4	0	0	NIL	5	0	0
Nagaland	72	14	0	14	0	0	0	101	0	0	2	64	1	NIL	117	64	15
Odisha	7031	4	3	2	0	0	0	47	1	0	1966	107	3	NIL	2017	111	5
Puducherry	39	0	0	0	0	0	0	0	0	0	0	0	0	NIL	0	0	0
Punjab	5617	37	1	1	20	0	1	192	65	3	0	0	4	NIL	249	66	9
Rajasthan	11505	589	76	46	45	17	30	451	1	2	15	16	25	NIL	1100	110	103
Tamilnadu	18805	13	0	4	6	8	0	33	25	0	112	17	1	NIL	164	50	5
Telangana	115321	5	9	3	4	2	0	79	0	0	4	0	5	NIL	92	11	8
Tripura	694	0	0	0	9	0	0	0	0	0	0	0	0	NIL	9	0	0
Uttar Pradesh	29401	2043	2742	165	164	139	8	141	130	12	88	7	12	3	2436	3018	197
Uttarakhand	282	0	0	0	0	0	0	0	0	0	43	0	0	NIL	43	0	0
West Bengal	33777	0	0	0	0	0	0	259	0	0	0	0	0	NIL	259	0	0
Total	340076	5258	3732	442	687	202	46	3811	1437	65	3058	464	96	3	12814	5835	649

<sup>\* -</sup> Details to be submitted- case number, year of FIR and year of filing of case and date of order

Above data has been compiled as reported by states